

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No.102 of 2013 &
I.A. No. 170 of 2013**

Dated : 20th May, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

**GVK Industries Ltd.
Versus**

....Appellant(s)

Central Power Distribution Co. of Andhra Pradesh & Ors.

...Respondent (s)

**Counsel for the Appellant (s): Mr. M.G. Ramachandran
 Ms. Swagatika Sahoo**

ORDER

Heard the learned counsel for the Appellant.

Order is Reserved.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/sm